

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. A. No. 22(ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017**

**NAME OF THE COMPANY: Pashupatity V/s. Unitech Ltd.**

**SECTION OF THE COMPANIES ACT: 73(4)**

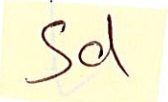
| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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**Present:** None

**Order**

These are bunch of fresh petitions under Article 73(4) of the Companies Act, 2013.

Notice be issued to the Respondent returnable on 28<sup>th</sup> September, 2017. Dasti.

  
**(Ina Malhotra)**  
**Member (J)**